

Jagaon and Raghunathapalli stations (Central Railway) on the 27th September, 1954. [Placed in Library. See No. S-511/56].

Shri Feroze Gandhi (Pratapgarh Distt.-West cum Rae Bareilly Distt.—East): On a point of information. The Government Inspector of Railways submitted this report in December, 1954, and it was published in October, 1955. May I enquire why it has taken such a long time to place it on the Table of the House? We are now in December, 1956.

Shri Gadgil (Poona Central): Another accident.

Shri Alagesan: The administrative Ministry concerned with this, is the Ministry of Communications. If it was found necessary to place it on the Table of the House, they should have placed it on the Table of the House. Since this matter of placing it on the Table of the House has risen in connection with the discussion that we are going to have on the 5th December,—since the question has risen in that connection—we are placing it on the Table of the House.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I have to inform the House that the following Bills, which were passed by the Houses of Parliament during the current session, were assented to by the President during the last week.

- (1) The Indian Tariff (Amendment) Bill, 1956.
- (2) The Abducted Persons (Recovery and Restoration) Continuation Bill, 1956.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:

- (i) "In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am

directed to enclose a copy of the Hindu Adoptions and Maintenance Bill, 1956, which has been passed by the Rajya Sabha at its sitting held on the 29th November, 1956".

(ii) "In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Hindu Marriage (Amendment) Bill, 1956, by Dr. Shrimati Seeta Parmanand, which has been passed by the Rajya Sabha at its sitting held on the 30th November, 1956".

HINDU ADOPTIONS AND MAINTENANCE BILL AND HINDU MARRIAGE (AMENDMENT) BILL

Secretary: Sir, I lay the following Bills, as passed by Rajya Sabha, on the Table of the House:

- (1) The Hindu Adoptions and Maintenance Bill, 1956.
- (2) The Hindu Marriage (Amendment) Bill, 1956, by Dr. Shrimati Seeta Parmanand.

COMMITTEE ON THE ABSENCE OF MEMBERS FROM SITTINGS OF THE HOUSE

Eighteenth Report

Shri Altekar (North Satara): I beg to present the Eighteenth Report of the Committee on the Absence of Members from the sittings of the House.

I also lay on the Table a list showing the names of Members who were continuously absent from the sittings of the House for 15 days or more during the Thirteenth Session, 1956.

BUSINESS OF THE HOUSE

The minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, on Friday, the 30th November, when I announced the programme